

ITEM NO.26

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 20-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The delay in filing requisites is condoned. Office to
proceed.

(MANASWINI DEVI SHARMA)
SENIOR PERSONAL ASSISTANT

(K.RAMA KRISHNA)
BRANCH OFFICER